

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4060**  
TO BE ANSWERED ON 10.08.2017

**FACILITIES FOR RURAL POOR**

**4060. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the current status of basic infrastructural facilities for poor people in rural areas;
- (b) the details of the works/projects, ongoing and completed, for providing basic infrastructural facilities for the poor in rural areas, State/UT-wise;
- (c) the details of funds allocated and utilised for the works/projects being carried out for providing basic infrastructural facilities for the rural poor, project-wise;
- (d) whether the Government has conducted any review/assessment of the said scheme for the rural poor; and
- (e) if so, the details and the outcome thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherjee RURBAN Mission (SPMRM) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities.

**PMGSY** seeks to provide all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. Since inception out of 178,184 eligible habitations under the scheme, 1,24,709 habitations have been connected by completing 5,04,726 km of road length till 31<sup>st</sup> March, 2017.

**PMAY-G** is being implemented with an objective to provide ‘Housing for All by 2022’. Under PMAY-G and the erstwhile scheme of IAY 16.52 lakh, 18.64 lakh, and 32.14 lakh houses have been constructed during the year 2014-15, 2015-16 and 2016-17, respectively.

**SPMRM** seeks to create 300 RURBAN clusters and plug the gaps in basic social, economic and digital amenities in these clusters. 28 states have completed their Integrated Cluster Action Plan (ICAP) for phase-I in 98 clusters. Simultaneously under phase II, 98 clusters have been identified by 26 States and 4 UTs. 34 clusters have been approved under phase III so far in 10 States.

(b): The state-wise physical progress made under PMGSY and PMAY-G for the last three years is given at **Annexure**.

(c): During 2016-17, the budgetary allocation for PMGSY, PMAY-G and SPMRM were Rs 18,701 crore, Rs 16,079 crore and Rs 600 crore, respectively. Out of which, actual expenditures were Rs 17,922.87 crore, Rs 16,074.37 crore and Rs 599.44 crore, respectively.

(d) & (e): The Ministry considers monitoring and evaluation of schemes as an instrument of accountability. Review/assessment of performance of States/UTs on different scheme specific parameters is a continuous process. In order to ensure effective delivery and efficient implementation of the rural development schemes at the grass roots level, the Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring. The Ministry convenes Performance Review Committee meeting with State Governments for review of schemes at regular intervals. Other instruments of monitoring are Utilization Certificates, Audit Reports, Review by Union Ministers, National Level Monitors and Area Officers Scheme. DISHA committees chaired by Hon'ble Members of Parliament also monitor programme implementation. Based on the reports received from State Governments and various monitoring systems the implementation of the rural development schemes has been found to be satisfactory.

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**Annexure**

**Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.  
4060 due for reply on 10.08.2017**

**Houses constructed under PMAY-G (units in Nos.)**

<b>S.No</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16 *</b>	<b>2016-17*</b>
1	ANDHRA PRADESH	46722	65091	30295
2	ARUNACHAL PRADESH	110	1	0
3	ASSAM	99704	71810	205851
4	BIHAR	493874	278201	619932
5	CHATTISGARH	27274	23881	106335
6	GOA	1093	27	591
7	GUJARAT	65355	39751	37865
8	HARYANA	7196	12986	14298
9	HIMACHAL PRADESH	1620	3031	4274
10	JAMMU AND KASHMIR	1736	1981	3081
11	JHARKHAND	30681	29327	132158
12	KARNATAKA	104098	156593	56671
13	KERALA	46448	50683	62771
14	MADHYA PRADESH	45465	19243	333378
15	MAHARASHTRA	45082	121776	87160
16	MANIPUR	1248	96	691
17	MEGHALAYA	10076	863	6249
18	MIZORAM	276	378	511
19	NAGALAND	1114	628	921
20	ORISSA	11474	276319	71804
21	PUNJAB	1911	560	1852
22	RAJASTHAN	92069	64754	95089
23	SIKKIM	1538	214	468
24	TAMIL NADU	28869	28821	131957
25	TELANGANA	57437	84261	2759
26	TRIPURA	23056	6248	6791
27	UTTAR PRADESH	220739	159907	473918
28	UTTARAKHAND	4196	7748	8220
29	WEST BENGAL	182128	358968	401718
30	ANDAMAN AND NICOBAR	148	0	0
31	DADRA & NAGAR HAVELI	0	0	0
32	DAMAN & DIU	0	0	0
33	LAKSHADWEEP	0	0	0
34	PUDUCHERRY	0	0	0
	<b>Total</b>	<b>1652737</b>	<b>1864147</b>	<b>2897608**</b>

\* Figures reported by States/UTs on AwaasSoft as on 24.07.2017

\*\*32.14 lakh houses have been reported as completed by States but there images could not be fully uploaded on AwaasSoft due to network/ IT related issues.

## Annexure

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 4060  
due for reply on 10.08.2017

## Physical Achievement under PMGSY

S. No.	State	2014-15		2015-16		2016-17	
		No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)
1	Andhra Pradesh	394	595.13	104	849.73	70	733.55
2	Arunachal Pradesh	1	546.58	31	512.67	1	1360.51
3	Assam	284	869.81	179	477.63	294	929.52
4	Bihar	2158	3631.92	2102	3730.09	4174	6601.62
6	Chattisgarh	975	2648.14	521	1859.48	270	1019.57
7	Goa	0	0.00	0	0.00	0	0
8	Gujarat	82	1892.16	34	1670.68	11	211.88
9	Haryana	0	633.39	0	318.99	0	62.85
10	Himachal Pradesh	85	484.96	37	755.31	106	1429.27
11	Jammu & Kashmir	108	934.66	53	488.11	250	1785.16
12	Jharkhand	769	1750.32	749	1346.24	1031	3119.52
13	Karnataka	6	627.68	1	831.23	6	897.09
14	Kerala	5	345.74	5	363.94	7	314.33
15	Madhya Pradesh	1278	5180.92	1087	4453.23	1079	5081.97
16	Maharashtra	33	499.97	71	892.13	28	2000.79
17	Manipur	32	300.01	33	543.82	26	1485.85
18	Meghalaya	11	44.59	22	193.29	22	368.87
19	Mizoram	1	48.60	2	136.54	0	298.08
20	Nagaland	0	215.30	0	129.00	0	395.00
21	Odisha	1287	3842.68	1065	3779.98	1685	5796.93
22	Punjab	31	737.46	0	545.00	0	586.53
23	Rajasthan	1254	3233.33	798	2420.75	1070	3110.1
24	Sikkim	13	120.92	48	344.50	3	247.42
25	Tamil Nadu	14	1965.28	0	318.38	9	883.19
26	Telangana	0	0.00	62	514.83	6	408.64
27	Tripura	78	239.42	57	352.12	18	405.62
28	Uttar Pradesh	0	2000.34	99	5032.15	147	3095.25
29	Uttarakhand	71	714.62	91	1191.06	166	1989.32
30	West Bengal	1860	2232.88	407	2398.48	1162	2825.53
<b>Total</b>		<b>10830</b>	<b>36336.81</b>	<b>7658</b>	<b>36449.36</b>	<b>11641</b>	<b>47443.96</b>